

**ELECTION MATTER**  
**URGENT**

**F.No. C-50/56/2020-Ad.II**  
Government of India  
Ministry of Finance  
Department of Revenue  
(Central Board of Indirect Taxes & Customs)

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North Block, New Delhi- 110001  
Dated: 16<sup>th</sup> March, 2021

To

The concerned Pr. Chief Commissioners/ Pr. Director Generals/ Chief Commissioners/  
Director Generals of CBIC

**Subject: General Elections to the Legislative Assemblies of Assam, Kerala, Puducherry, Tamil Nadu and West Bengal and some Bye-elections, 2021-Deployment of Observers -Regarding.**

Sir,

I am directed to enclose herewith Election Commission of India's letter No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2021/Vol. I dated 15.03.2021 (copy enclosed) on the subject mentioned above and to inform that Election Commission of India has deployed 23 IRS (C&IT) Officers in **Phase-V, Phase-VI, Phase-VII and Phase-VIII** as Expenditure Observers in **General Elections to Legislative Assembly of West Bengal, 2021**.

2. It is requested that the directions of the Election Commission of India may be communicated to the concerned 23 officers under your charge **for strict compliance**.

Yours faithfully,

Encl. As Above.

  
(S.A. Ansari)

Under Secretary to the Government of India  
Tel: 23095529/E-mail: [sa.ansari@nic.in](mailto:sa.ansari@nic.in)

Copy to:

The website Manager, CBIC with the request to upload this letter along-with the enclosures on the official website of CBIC with a ticker.

  
(S.A. Ansari)

Under Secretary to the Government of India